

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

OA No. 060/00790/2017

Date of decision: 19.01.2018

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

Ashwani Kumar, aged 49 years, S/o Sh. Surinder Mohan, R/o 1, Janta Colony, Amritsar-Stenographer (Grade-C), Office of Joint Commissioner of Income Tax, Range-2, Amritsar.

**... APPLICANT
VERSUS**

1. Union of India through the Secretary, Ministry of Finance (Revenue), Govt. of India, Room Nos.128-A, 128-B, North Block, New Delhi.
2. Principal Chief Commissioner of Income Tax (CCA), North West Region, Sector 17-E, Chandigarh.
3. Principal Chief Commissioner of Income Tax, Amritsar.
4. Principal Commissioner of Income Tax-I, Amritsar.

... RESPONDENTS

PRESENT: Sh. Vivek Sethi, counsel for the applicant.
Sh. K. K. Thakur, counsel for the respondents.

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel for the applicant seeks permission to withdraw this O.A. enabling him to file a fresh one with better particulars on the same cause of action.
2. Ordered accordingly.

**(P. GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 19.01.2018.
Place: Chandigarh.

‘KR’